

REGISTRAR

01/03/07

List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H.O.

26-3-07

REGISTRAR

of

26/3/07

Hon. Mr. P.K. Chatterji, Am.
Hon. Mr. S.K. Shal, J.M.

Affidavit of
Compliance ^{Recd} along with

MA 524/07 (Affidavit taken on record)

MA 525/07 (Delay Condoned A.)

MA 526/07 (Dismissed the Contempt P.)

has been filed on 07-3-07 by

Sri A. Tripathi, Adv. The same

is submitted before this Hon'ble Court.

sgl
21-3-07

Sri A. Tripathi for respondents
in OA No. 413/03 says that
the order has been complied
with to which Sri S.S. Sharma
learned counsel for the
applicant appears with. The
Contempt Petition is therefore
dismissed & the notices issued
to the Contemnors are discharged.
With this MA No. 524, 525 &
526 of 2007 are also
stood disposed of.

sgl
J.M.

Am.